



2026:AHC:24491

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 1156 of 2026

Rahul Mishra And Another

.....Petitioner(s)

Versus

State Of Uttar Pradesh And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Arvind Kumar Trivedi
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

In Re: Correction Application No.2 of 2026

1. By way of correction application, correction has been sought in the order dated 29.01.2026 in para-4, second last line for deletion of the date "12.01.2026" while substituting it with the date "26.02.2026".

2. The correction application is **allowed** accordingly.

February 4, 2026

N.S.Rathour

(Vikas Budhwar,J.)